

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(71)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/174/2016
NAME OF THE PETITIONER(S) : Marg Ltd + 1
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 7
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. RAJENDRAN RAGHAVAN	Counsel for Indian Bank	[Signature]
2. Shona Mahi	Counsel for L2-5	[Signature]
3. V. J. ANIL RAO N. P. VIJAY KUMAR	Counsel for Petitioner	[Signature]
4. DEV ESHWAR J For M/s. Shiva Kumar & Suresh	Counsel for Karaikal port	[Signature]

ORDER

Counsel representing both the parties are present and prayed time for making submissions alongwith connected matters, CP 6/2016 and CP/7/2016. Time is enlarged at request. Put up on 04.12.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)